

12 Noon

PAPERS LAID ON THE TABLE

SOVIET ASSISTANCE TO INDIA FOR THE  
THIRD FIVE YEAR PLAN

THE DEPUTY MINISTER OF FINANCE (SHRI B. R. BHAGAT): Sir, I beg to lay on the Table a statement regarding further Soviet assistance to India for the Third Five Year Plan. [Placed in Library. See No. LT-2340/60.]

REPORT ON THE WORKING OF THE DELHI  
DEVELOPMENT AUTHORITY

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): Sir, I beg to lay on the Table, under section 26 of the Delhi Development Act, 1957, a copy of the Annual Report on the working of the Delhi Development Authority, New Delhi, for the period 30th December, 1957 to 31st March, 1959. [Placed in Library. See No. LT-2336/60.]

REPORT OF THE HOTEL STANDARDS AND  
RATE STRUCTURE COMMITTEE AND GOVERNMENT RESOLUTION THEREON

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): Sir, I beg to lay on the Table a copy each of the following papers:—

- (i) Report of the Hotel Standards and Rate Structure Committee (June, 1958).
- (ii) Government Resolution No. 2-TT. II(1)/58, dated the 27th July, 1959, containing the decisions on certain recommendations made by the Committee.

[Placed in Library. See No. LT-2339/60.]

REPORT OF THE PARLIAMENTARY  
DELEGATION TO ASSAM

MR. CHAIRMAN: This morning the Report of the Delegation of Members of Parliament who visited Assam was sent to me. Mr. Santhanam will now place it before the House.

SHRI K. SANTHANAM (Madras): Sir, I beg to lay on the Table a copy of the Report submitted to you by the Delegation of Members of Parliament appointed on the 8th August, 1960, to tour Assam together with a copy each of the following:—

- (1) Letter dated the 29th August, 1960, from Shri Mukut Behari Lal, M.P., and
- (2) Letter dated the 29th August, 1960, from Dr. Raj Bahadur Gour, M.P., along with the note sent therewith.

SHRI BHUPESH GUPTA (West Bengal): Sir, I do not know whether these are letters or certain notes on the Report. I do not quite understand that. We shall see this thing. Now, Sir, the position is this. I understand that this question is going to be discussed in the other House for more than two days. You have been good enough to fix a day for our House. I would like to have the time a little extended because this will be on the last day of the session, so that we will have ample time to discuss this vital matter.

STATEMENT RE: CHOLERA/GAS-  
TRO-ENTERITIS IN DELHI, UTTAR  
PRADESH AND PUNJAB

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): Sir, in the Union Territory of Delhi so far from the 1st January to the 26th August, 1960, altogether 1224 cases of gastro-enteritis with 59 deaths have been reported. For the corresponding periods of 1958 and 1959 there were 480 cases with 32